

## **SUPREME COURT OF INDIA**

The Supreme Court Collegium recommended the name of Shri Kardak Ete, Advocate for appointment as a Judge in the Gauhati High Court in the following terms:

The Collegium of the Gauhati High Court comprising of the then Chief Justice and two seniormost Judges unanimously made the recommendation on 01 December, 2022. The Chief Ministers and Governors of the States of Assam, Arunachal Pradesh, Mizoram and Nagaland have concurred with the recommendation.

In order to ascertain the fitness and suitability of Shri Kardak Ete for elevation to the High Court, in terms of the Memorandum of Procedure, the Judges of the Supreme Court conversant with the affairs of the Gauhati High Court were consulted.

For the purpose of assessing the merit and suitability of Shri Kardak Ete for elevation to the High Court, we have scrutinized and evaluated the material placed on record. We have also perused the observations made by the Department of Justice in the file.

Shri Kardak Ete has been designated as a Senior Advocate. The Collegium has considered the opinion of the consultee-judges with regard to his suitability. The report of the Intelligence Bureau indicates that he enjoys a good personal and professional image and nothing adverse has come to notice with regard to integrity. The candidate belongs to a Scheduled Tribe. Besides his own competence and

standing at the Bar, the appointment of Shri Kardak Ete will bring greater diversity and inclusion to the High Court.

The Collegium, therefore, resolves to recommend that Shri Kardak Ete, Advocate, be appointed as a Judge of the Gauhati High Court.

( Dhananjaya Y Chandrachud ), CJI

( Sanjay Kishan Kaul ), J

( K.M. Joseph ), J

02 March 2023

